conflict due to the absence of diplomatic relations with that country at Ambassadorial level;

Written Answers

- (b) whether diplomatic notes transmitted to that country through their Consul at Bombay: and
- (c) if so, whether the Israeli consul at Bombay has been recognised as a person competent to perform diplomatic functions on behalf of his countrj'?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) Government experiencei no difficulty in communicating with the Government of Israel on such matters as were deemed necessary by the Government of India.

- (b) One aide memoire to the Government of Israel was sent through the Israeli Consul in Bombay on the 1st August, 1967.
- (c) No, Sir. The Israeli Consul at Bombay as a Consular representative is required to perform only consular duties on behalf of his Government

## REFUGEES FROM TIBET

769. SFIRI BHUPINDE<sup>1</sup>? SINGH: Will the PRIME MINISTFR be pleased to state:

- (a) whether there has been a marked increase in the flow of rufugees from Tibet to India during the last six months;
- (b) the number of Tibetan refugees who have come to India sin'e January, 1967 and how does this number compare with that in
- (c) the policy of the Government in dealing with the refugees; and
- (d) whether it is proposed to settle them in India on a permanent basis?

THE PRIME MINISTFR AND MI-NISTER OF EXTERNAL AFF (SHRIMATI INDIRA GANDHI): AFFAIRS (a) Yes, Sir.

- (b) 867 Tibetan refugees entered India till 19th November 1967, during 1967, while 240 Tibetan refugees crossed over to India during the year 1966.
- (c) On entering India the refugees are screened and those cleared of suspicion are either moved to sites of resettlement or sent to work camps. Those suspected are detained for further interrogation.

(d) Yes, Sir. As long as they wish to stay.

c Questions

## t Celebration of Pakistan Security DAY

770. SHRI NIRANJAN VARMA DR. (MRS.) MANGLADEVI

TALWAR: WUI the PRIME

MINISTER be pleased to state:

- (a) whether the Government of India had sent a protest note to Pakistan against the Pak Security Day which was observed by Pakistan on the 6th September; and
- (b) what has been the outcome of this protest note of India?

THE PRIME MINISTER AND MI-NISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b) Yes, Sir.

In' a note dated September 1, 1967, the High Commission of India in Islamabad, pointed out to the Ministry of Foreign Affairs of the Government of Pakistan that the celebration of September 6 as Defence of Pakistan Day was contrary to the spirit of the Tashkent Declaration and urged them to desist from observing it. The Government of Pakistan, in a note dated September 5, 1967, rejected our note as unacceptable.

## AREAS UNDER CHINESE AND PAKISTANI OCCUPATION

- 771. SHRI JAGAT NARAIN ; Will the PRIME MINISTER be pleased to
- (a) whether India had concluded separate agreements in connection with merger of territories in India with the British, Portugese and French Governments as also with the Rulers of the former Princely States in 1947;
- (b) the areas which are now under Chinese occupation out of the areas referred to in pan (a) above; and
- (c) the areas belonging to the former Princesly States which are under Pakistani occupation out of the total area of the States at the time of their merger into the Indian Union?
- tOriginal notice of the question was received in Hindi but it could not be supplied to the Ministry because of unavoidable circumstances.